

Name of the corporate debtor: Dojahan Trading Private Limited;

Date of Commencement of Liquidation: 28-05-2025;

List of Stakeholders as on Date: 17-02-2026

List of Operational creditors (other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in SCC, if applicable
1	E Complex Private Limited	24-06-25	188,711,294.00	60,283,233	Unsecured	-	No	75.46	-	-	128,428,061	-	In absence of required agreement and documents, only principal portion has been admitted.
2	Siroya Enterprises	28-06-25	18,613,335.00	10,000,000	Unsecured	-	No	12.52	-	-	8,613,335	-	In absence of required agreement and documents, only principal portion has been admitted.
3	Seth Carbon & Alloys Private Limited	15-06-24	21,115,995.00	9,601,049	Unsecured	-	No	12.02	-	-	11,514,946	-	M/s. Seth Carbon & Alloys Private Limited (Operational Creditor), a member of the Committee of Creditors during the CIRP, has not submitted a revised claim pursuant to the public notice issued under Regulation 12 of the IBBI (Liquidation Process) Regulations, 2016. Accordingly, in terms of the proviso to Regulation 30, the claim amount admitted during the CIRP is deemed to be admitted for the purpose of liquidation.
Total			228,440,624.00	79,884,282		-		100.00	-	-	148,556,342	-	